

स्वयं-निर्णय के नाम पर चीन हमारे देश के एक एक हिस्से को देश से अलग करने का और राष्ट्रीय एकता को तोड़ने का प्रयास कर रहा है। मैं यह जानना चाहता हूँ कि क्या सरकार चीन के इस वैचारिक और फौजी आक्रमण का कोई ठोस और मुकम्मल जवाब देगी या उसकी अपनी जो वर्तमान नपुंसक नीति है, उसको ही चलायेगी। यह मेरा प्रश्न है।

Shri Swaran Singh: It is wrong for him to use such adjectives with regard to this policy and I take strong objection for using such expression.

Mr. Speaker: I agree.

श्री मधु लिमये : मैं उस का पुनरुच्चारण कर रहा हूँ कि आप की नीति बिल्कुल नपुंसक नीति है। (Interruptions).

अध्यक्ष महोदय : आर्डर, आर्डर।

एक माननीय सदस्य : इसको एकसपंज कर दिया जाये।

श्री मधु लिमये : एकसपंज करने का सवाल है? यह शब्द कोई असंसदीय थोड़े ही है। (Interruptions).

अध्यक्ष महोदय : आर्डर, आर्डर। अब क्या आप जवाब सुनोगे?

श्री मधु लिमये : सुनोगे।

अध्यक्ष महोदय : अगर सुनोगे, तो आप आराम से बैठ जाइये। जवाब सुनिये।

—

12.18 hrs.

SUSPENSION OF MEMBER (Shri Madhu Limaye)

Shri Raghunath Singh (Varanasi): The word 'napumsak' should be expunged.

Shri Khadiikar (Khed): May I ask one question? Will it be proper to use that expression?

श्री हुकम चन्द कछवाय : (देवास) : ठीक है, यह बिल्कुल ठीक शब्द है।

श्री मधु लिमये : (मुंगेर) : आप उस नपुंसक नीति के प्रतीक हैं। आप बैठ जाइये। (Interruption). मैं जवाब सुन रहा हूँ।

अध्यक्ष महोदय : मैं हर रोज़ कहता रहता हूँ कि यह मेम्बर साहब, श्री मधु लिमये, हर वक्त प्रोसीडिंग्स को आवस्ट्रट करने की कोशिश करते हैं और मैंने इन से इस बारे में दो तीन दफ़ा कहा है कि यह एक दिन की कार्यवाही नहीं है, यह हर रोज़ की कार्यवाही है। वह कार्यवाही को इस तरह रोक कर बन्द रखते हैं कि हम को आगे नहीं जाने देते हैं। मैं इसकी इजाजत नहीं दे सकता। मैं चाहूँगा कि हाउस इस पर कोई एक्शन ले। मैं इस तरह से नहीं चल सकता हूँ। इस वक्त मैं इनका नाम ले कर, पुकार कर, कहता हूँ कि वह बाहर चले जायें।

श्री किशन पटनायक (सम्बलपुर) : यह कैसे हो सकता है।

श्री मधु लिमये : मैं चला जाऊँगा आपकी आज्ञा मानूँगा, लेकिन मुझे एक अर्ज करने दीजिये।

अध्यक्ष महोदय : अब आप चले जाइये।

श्री मधु लिमये : मैं तो दखल नहीं दे रहा खाडिलकर जी दे रहे थे। मैं तो जबाब सुन रहा था।

अध्यक्ष महोदय : अब आप चले जाइये।

श्री किशन पटनायक: इस तरह की बाधा दूसरे लोग भी दिया करते हैं और हर रोज़ दिया करते हैं, लेकिन यह एक्शन की बात हमारे ऊपर क्यों आ जाती है? यह बात हमेशा हुआ करती है।

श्री रामेश्वरानन्द : (करनाल) : अध्यक्ष महोदय,.....

श्री मधु लिमये : हमें भाई निकाल दीजिये। आपका बहुमत है, निकाल दीजिये। नपुंसकता की नीति खूब चलाओ, जोर से चलाओ।

[Shri Madhu Limaye then left the House]

अध्यक्ष महोदय : यह आप और देखें कि जिस मेम्बर को कहा जाए कि हाउस छोड़ कर बाहर चला जाए, वह जाते जाते फिर ऐसे शब्द कहता है जो मुनासिब नहीं हैं। हाउस में वह कहता है और यह और ज्यादा हाउस की बेइज्जती है। या तो वह जाने से इन्कार करे तो हम एक्शन लें, लेकिन जब जाने को भी तैयार हो जाता है.....

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

“That Shri Madhu Limaye, a Member of this House, and named by the Speaker, be suspended from the service of the House for a fortnight.”

श्री हुकम चन्द कछवाय : मैं इसका विरोध करता हूँ।

श्री रामेश्वरानन्द : अध्यक्ष महोदय....

अध्यक्ष महोदय : पहले इस पर निर्णय हो जाने दीजिये।

श्री मौर्य (अलीगढ़) : आप पहले इस पर निर्णय दें कि नपुंसक शब्द पार्लियामेंटरी है या नहीं है।

Mr. Speaker: Order, order. I have to put the question. (Interruption).

श्री हुकम चन्द कछवाय : पन्द्रह रोज़ के लिए नहीं करना चाहिए। यह काफी लम्बा समय होता है। पन्द्रह रोज़ का बहुत समय होता है।

श्री मौर्य : हम चाहते हैं कि आप यह बतायें कि यह पार्लियामेंटरी शब्द है या नहीं है। नपुंसक नीति शब्द पार्लियामेंटरी लैंग्वेज में आता है या नहीं आता है।

एक माननीय सदस्य : इसका इस्तेमाल नहीं किया जा सकता है।

अध्यक्ष महोदय : सवाल इस एक शब्द का नहीं है। गलत तरफ़ इस चीज़ को आप न ले जायें। जो चीज़ आपके सामने है, उसी को आप लें। किसी शब्द के इस्तेमाल के बारे में यह चीज़ नहीं कही जा रही है।

श्री रामेश्वरानन्द : मेरी बात मुन लें।

अध्यक्ष महोदय : पहले मुझे अपनी बात रख लेने दीजिये। आप बैठ जायें।

श्री रामेश्वरानन्द : मेरा ब्यवस्था का एक प्रश्न है।

Shri Raghunath Singh: The motion is before the House.

अध्यक्ष महोदय : स्वामी जी मैं आपकी बहुत ज्यादा इज्जत करता हूँ। लेकिन उसकी भी कोई हद होगी। आपको मैं यह कह देता हूँ कि आप इस तरह से खड़े हो कर बोलना शुरू न कर दिया करें। आप जब चाहते हैं खड़े हो जाते हैं और बोलना शुरू कर देते हैं और मेरे बार बार कहने पर भी नहीं मानते हैं। यह नहीं होगा। बाकी मेम्बरों से अलहदा मैं आपकी इज्जत करता हूँ उनसे ज्यादा इज्जत करता हूँ। लेकिन इस चीज़ को आप इतनी ज्यादा दूर न ले जायें कि यहां का जो डिस्प्लिन है वह भी मैं न रख सकूँ। आपको बहुत बार मैंने कहा है लेकिन आप खुद-ब-खुद खड़े हो कर रास्ते में रुकावट डालते चले जाते हैं। यह बात जो है मुनासिब नहीं है। आपसे कई बार मैंने कहा है और चूँकि मैं आपकी इज्जत करता हूँ, इसलिये मैं खामोश हो जाता हूँ।

श्री रामेश्वरानन्द : आप जब कहते हैं मैं बैठ जाता हूँ और अब मैं भी बैठ गया था। मुझ पर आप लाठिन न लगायें। मेरी वजह से आपको कोई दुख हुआ हो तो उसके लिए मैं क्षमायाचना करता हूँ। मैं जानबूझकर कोई ऐसी चीज नहीं करता हूँ जिससे आपको दुख हो। सभा में मैं यह कह रहा हूँ, सभा में होने के नाते कह रहा हूँ।

न मः सभाय न यत्र न संति वृद्धाः

न ते वृद्धा चे न वदन्ति धर्मम् ।

इस आधार पर आपकी सेवा में मैं निवेदन करना चाहता हूँ। नपुंसक शब्द जो है...

अध्यक्ष महोदय : शब्द का सवाल नहीं है।

श्री रामेश्वरानन्द : जानकारी के लिए आप थोड़ा सा सुन लें। नपुंसक शब्द संस्कृत के पुन शब्द से निकला है और न यह पुल्लिङ्ग है और न स्त्रीलिङ्ग। संस्कृत के तीन शब्द हैं जो पुन से — (इंटरपुञ्ज) क्या आप अध्यक्ष हैं.....

श्री बाबू (इंदौर) : अध्यक्ष तो बोल चुके हैं।

श्री रामेश्वरानन्द : आप सुनना भी नहीं चाहते हैं। मैं पहले ही कह चुका हूँ कि मेरी वजह से अगर कष्ट हुआ हो तो उसके लिए मैं क्षमा प्रार्थी हूँ। लेकिन फिर भी ये अंग्रेजी बोलने वाले हम लोगों को बोलने भी नहीं देते हैं, हमारी बात सुनना भी नहीं चाहते हैं। मैं स्पष्ट करना चाहता हूँ कि नपुंसक शब्द ऐसा नहीं है जो कि असंसदीय हो या कोई अपशब्द हो।

अध्यक्ष महोदय : स्वामी जी, नपुंसक शब्द का यहाँ कोई सवाल नहीं है। यही एक शब्द आपके दिमाग पर सवार हो गया है और उसमें ही आप उलझ गये हैं।

श्री रामेश्वरानन्द : इसके बारे में बात कही गई थी।

Shri Surendranath Dwivedy (Kendrapara): You were pleased to observe that you had issued several warnings to the hon. Member. Since he did not listen to you and obstructed the proceedings of the House, you asked him to leave the House and he obeyed your orders and has gone out. I do not think further action on this matter is called for at this moment. If that hon. Member again behaves in that manner, then the House may consider about taking any further action. At the moment, I would plead with all hon. Members of the House and I will urge upon even the Minister of Parliamentary Affairs not to press that motion but withdraw that motion.

Several Hon. Members: No, no.

Shri H. N. Mukerjee (Calcutta Central): I would like to submit that when you took the decision in regard to Shri Madhu Limaye, none of us here had the slightest inclination to object because it would not have been proper to do it, but what I discovered to my consternation was that the Minister of Parliamentary Affairs who does not come to the assistance of the Chair.....

Shri Ranga (Chittoor): Nor the Leader of the House.

Shri H. N. Mukerjee: ...at a time when it should be done, comes up at a time when no help is necessary and quite gratuitously makes a suggestion about another hon. Member who perhaps ill-advisedly had made certain observations. You took that step after your patience had been tried for a very long time. You have said yourself that it has been continuing from day to day and you have taken that step. We naturally bowed down to that. But there was no point in the hon. Minister of Parliamentary Affairs suddenly getting up to move a motion with regard to another member, who had ill-advisedly made certain observations? To propose a

[Shri H. N. Mukerjee.]

punishment against that other member, which was a great deal more serious than the punishment which you in your wisdom had already meted out to Shri Madhu Limaye was an act which has no relation to the facts of the situation.

Mr. Speaker: He has referred to the Parliamentary Affairs Minister making a motion about another member. What does he mean?

Shri H. N. Mukerjee: That was about Shri Kishen Pattayak.

Shri Surendranath Dwivedy: He is mistaken. The motion made by the Minister of Parliamentary Affairs was about the same member.

Shri H. N. Mukerjee: My submission in that case is, when you have taken that step against the member and asked him to withdraw and that member was withdrawing, there was no reason at all for him to be given another punishment. A person cannot be given two punishments for the same offence. Either the Speaker calls upon a member to withdraw or there is a motion requiring that some member be suspended from the service of the House for a certain period of time. In this case when you have given the punishment it is wrong for the Minister of Parliamentary Affairs to come forward proposing a second punishment.

Mr. Speaker: I must submit to hon. leaders of the opposition here whether they do not realise that this is happening every day and the House is held to ransom for some time each day. It is the occurrence not on one day alone. I have been warning for the last few days that it is accumulating and the total effect on me would be very bad. I have been asking those one or two hon. members to avoid it. But they have been taking the pitch to a certain point—99 per cent—and then when they found that cent per cent was just coming, they would sit down. I have

been experiencing it and finding myself in a very difficult position. I have been warning those members—one of them was Shri Madhu Limaye—not to do it. At least there are occasions when some interruptions can be made and I always allow that. Maybe I am charged that I am not exercising that patience that ought to be done. But I have given them every facility for discussion and every opportunity for expression. Whenever I find that there is a legitimate occasion, I give that opportunity. Rather—though it may be disparaging to myself—I have been accused openly that I have been too soft, too gentle, too weak in not taking any action and therefore much of the time of the House is wasted in that respect. Don't the leaders of the opposition realise how much time is wasted every day in that respect? As responsible leaders of opposition groups, they must realise it.

Shri Surendranath Dwivedy: Nobody has questioned what you have done.

Mr. Speaker: Again it is not being appreciated that when I told him to go out, then also he made certain remarks that were objectionable. Therefore, I appealed to the House at that moment that demeanour of his. (*Interruptions*). It is another question. You do not hear, but I hear everything that is uttered. That is the difficulty. When he was going out, he uttered certain words that were disparaging to the whole House and to all the members. That is why the suggestion came and the question is before me now.

श्री किशन पटनायक : अध्यक्ष महोदय, जिस किस्म की स्कावट डालने के कारण श्री मधु लिमये को नेम किया गया है उस किस्म की स्कावटें सिर्फ हमारा ग्रुप ही नहीं डालता, हमारे ग्रुप की तरफ से ही नहीं डाली जाती हैं बल्कि अक्सर और जो ग्रुप्स हैं, उनकी तरफ से भी और कांग्रेस की तरफ से भी

कुछ माननीय सदस्य : नहीं नहीं ।

श्री किशन पटनायक : यह उसका नमूना है । इस तरह से भी आपकी तरफ से स्कावटें डाली जाती हैं ।

श्री बागड़ी : यह नमूना है ।

श्री किशन पटनायक : पिछले तीन सालों की लोक सभा की प्रोसीडिंग्स की जो किताब छपी हुई है और जो टेप रिकार्ड पर है उसको अगर जांच की जायेगी तो यह पता चलेगा कि रोज यह स्कावट होती है या नहीं, बिना आप की अनुमति से बातें कही जाती हैं या नहीं । लेकिन एक बात जरूर होती है कि जब लोग अंग्रेजी में स्कावट डालते हैं या आप की परमिशन के बिना अंग्रेजी में बोलते हैं तो या तो आप उन पर एतराज नहीं करते, या अगर करते भी हैं तो कुछ मुलायम मन से करते हैं । लेकिन जो लोग हिन्दी में स्कावट डालते हैं या हिन्दी में बिना अनुमति के बोलते हैं तो आप का स्वर, आप की डाटने की शैली, कुछ अलग हो जाती है, और इस ढंग से हम लोगों को . .

अध्यक्ष महोदय : फिर शायद होनी का कुसूर है क्योंकि जब आप हिन्दी में बोलते हैं तो मैं कोशिश करता हूँ कि आपको जवाब हिन्दी में दूँ । आप शायद मेरे हिन्दी जवाब को ज्यादा बुरा समझते हैं । इसमें जो कुसूर आप लगा रहे हैं वह हिन्दी पर मैं नहीं लगाता, आप लगा रहे हैं ।

अब, मेरे सामने एक क्वश्चन रखा गया है । मुझे उसे सारे हाउस के सामने रखना है । मुझे तो ज्यादा एतराज इस बात पर है कि मैंने तो सिर्फ इतना ही कहा था कि आप बाहर चले जायें, जाते जाते उन्होंने जो सुलूक किया है, वह ज्यादा काबिल एतराज है ।

Shri Ranga: Sir, I thought you would be good enough not to proceed with that suggestion made by my hon. friend, the Minister for

Parliamentary Affairs. Now, if you are going to place it before the House, I will have to submit to you, as my hon. friend here has already said, that one punishment is enough for the same Member and to add to it another punishment may not appear to be reasonable. Just at present, after the well merited admonition that you have administered today, I think we ought to be content with the action that you have taken.

I will tell you why. You named us, all the leaders of the Opposition groups. You could easily have, in the same breath and with the same weight, named the leader of the ruling party here. He is the Leader of the House and he is so rarely present here especially on these difficult occasions. He should have, in his own wisdom, appointed a Deputy Leader. He did not do it. Well, that is his own concern. But they have already named my friend, Shri Satya Narayan Sinha as Minister of Parliamentary Affairs. He also takes pleasure in being absent as much as possible, although he is with us sometimes when, of course, we enjoy his presence. Therefore, it is not only we, but much more so, the Leader of the House, whose duty it is, instead of allowing things to go to such a pitch that you yourself were obliged to take this initiative, to have taken the initiative and helped you. He did not do it. Therefore, under these circumstances, we deserve to be excused, if he deserves to be excused. For God's sake do not inflict a second punishment on the same Member on the same day and on the same occasion.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I am extremely sorry that these remarks should have come from Professor Ranga.

Shri Ranga: Very well deserved.

Shri Lal Bahadur Shastri: I wholly resent it and strongly repudiate it.

Shri Ranga: The records will show.

Shri Lal Bahadur Shastri: I am here in the House whenever it is essential. I am always present especially at this time when hon. Members create a special situation. And, of course, I have met the Leaders of the Opposition and I have requested them that we should try to have some kind of a decorum. Though it was an informal talk and discussion I felt that it would have some effect. We are entirely—of course, on behalf of the Government, I need not say that—behind you and you have our fullest support. In regard to this particular day, to this situation, I think what the hon. Minister for Parliamentary Affairs has proposed is perfectly correct and it should be placed before the House (*Interruptions*).

अध्यक्ष महोदय मैं हर एक को कैसे बुला सकता हूँ। आप सब बैठ जाइये।

अब आप यह समझिये कि मैं एक गलती दूर करना चाहता हूँ जो कि बार बार दोहराई जाती है कि एक ही बार जब सजा मिल गई तो दूसरी सजा नहीं मिलनी चाहिये। जब श्री मुकर्जी बोले तो मैं ने सोचा कि बात को साफ कर दूँ।

I have tried to make it clear that his behaviour, after he had been directed to go out, was very objectionable. Then he uttered certain words and that is more actionable than what he had done earlier (*Interruption*).

श्री सीर्य: जिन शब्दों का उच्चारण उन्होंने किया, उन को मैं ने सुना। मैं बतलावा चाहता हूँ कि उन्होंने क्या कहा। जो शब्द उन्होंने कहे हैं मैं ने अपने कानों से

सुना है। उन्होंने इन शब्दों का उच्चारण किया था :

“इस नपुंसक नीति पर चल कर देश का कल्याण नहीं हो सकता।” यह उनके शब्द थे।

Shri Raghunath Singh: What was his gesture when he was going outside? He has called the whole House impotent including yourself.

अध्यक्ष महोदय : उन्होंने सारे हाउस के लिये कहा था।

Shri H. N. Mukerjee: *Napumsak* means “impotent” which is not unparliamentary. . .

Mr. Speaker: I have not taken objection to that. Again and again I am being reminded of that. I am only taking objection to his behaviour when he was directed to go out. Now the only question before me is. . .

श्री बड़े (खारगोन) : मेरा कहना यह है कि उन्होंने पार्लियामेंट को नपुंसक नहीं कहा है। आप रिकार्ड देख लीजिये।

Mr. Speaker: I have been warning him. It is not a question only of today. I shall now put the motion that is before me.

The question is:

“That Shri Madhu Limaye, a Member of this House and named by the Speaker, be suspended from the service of the House for a fortnight.”

The Lok Sabha divided:

Shri S. S. More (Poona): Sir, I have wrongly voted for Noes.

Mr. Speaker: That will be recorded.

Division No. 9]

[12.41 hrs.

AYES

Achal Singh, Shri	Khadilkar, Shri	Patel, Shri Man Sini. P.
Akkamma Devi, Shrimati	Khan, Dr. P.N.	Patel, Shri Rajeshwar
Alva, Shri Joachim	Khan, Shri Osman Ali	Patil, Shri S.B.
Amrithy, Shri Frank	Khan, Shri Shah Nawaz	Patnaik, Shri B.C.
Bajaj, Shri Kamalnayan	Khanna, Shri Mehr Chand	Pattabhi Raman, Shri C.R.
Balmiki, Shri	Khanna, Shri P.K.	Pillai, Shri Nataraja
Barkataki, Shrimati Renuka	Kindar Lal, Shri	Prabhakar, Shri Naval
Barman, Shri P.C.	Kotoki, Shri Liladhar	Raghunath Singh, Shri
Basappa, Shri	Kripa Shankar, Shri	Raj Bahadur, Shri
Baswant, Shri	Krishna, Shri M.R.	Raja, Shri C.R.
Bhagat, Shri B.R.	Krishnamechhari, Shri T.T.	Rajdeo Singh, Shri
Bhagvati, Shri	Kureel, Shri B.N.	Rajou, Dr. D.S.
Bhakt Darshan, Shri	Lahtan Chaudhry, Shri	Ram, Shri T.
Bhattacharya, Shri C.K.	Lakshminanthamma, Shrimati	Ram Subhag Singh, Dr.
Bist, Shri J.B.S.	Lalit Sen, Shri	Ram Swarup, Shri
Borooh, Shri P.C.	Leskar, Shri N.R.	Ramdhani Das, Shri
Brajeshwar Prasad, Shri	Lonikar, Shri	Rane, Shri
Brij Basi Lal, Shri	Mahadeva Prasad, Dr.	Rao, Dr. K.L.
Brij Raj Singh, Shri	Majithia, Shri	Rao, Shri Krishnamoorthy
Chanda, Shrimati Jyotsna	Malsichami, Shri	Rao, Shri Rajagopala
Chandrabhan Singh, Shri	Malaviya, Shri K.D.	Rao, Shri Thirumala
Chaturvedi, Shri S.N.	Malhotra, Shri Inder J.	Rattan Lal, Shri
Chaudhry, Shri Chandrameni Lal	Malliah, Shri U.S.	Ray, Shrimati Renuka
Chaudhuri, Shri D.S.	Manaem, Shri	Reddy, Shrimati Yashoda
Chaudhuri, Shrimati Kamala	Mandal, Dr. P.	Roy, Shri Bishwanath
Chaudhuri, Shri Sachindra	Mandal, Shri Yamuna Prasad	Saha, Dr. S.K.
Chavan, Shri D.R.	Maniyangadan, Shri	Sahu, Shri Rameshwar
Chavda, Shrimati Joraben	Mantri, Shri D.D.	Saigal, Shri A.S.
Chuni Lal, Shri	Masuriya Din, Shri	Samanta, Shri S.C.
Daljit Singh, Shri	Mehrotra, Shri Braj Bihari	Sarma, Shri A.T.
Das, Shri B.K.	Mehta, Shri J.R.	Satyabhama Devi, Shrimati
Das, Shri N.T.	Mehta, Shri Jashvant	Scindia, Shrimati Vijaya Rajee
Deshmukh, Dr. P.S.	Mengi, Shri Gopal Datt	Sen, Shri P.G.
Dighe, Shri	Mirza, Shri Bakar Ali	Shah, Shri Manabendra
Dinesh Singh, Shri	Mishra, Shri Bibhuti	Shakuntala Devi, Shrimati
Dubey, Shri R.G.	Mishra, Shri M.P.	Sham Nath, Shri
Dwivedi, Shri M.L.	Misra, Shri Shyam Dhar	Sharma, Shri D.C.
Ering, Shri D.	Mohsin, Shri	Shastri, Shri Lal Bahadur
Gajraj Singh Rao, Shri	Morarka, Shri	Shastri, Shri Ramanand
Ganapati Ram, Shri	Mukerjee, Shrimati Sharda	Sheo Narain, Shri
Guha, Shri A.C.	Musafir, Shri G. S.	Siddanajappa, Shri
Gupta, Shri Shiv Charan	Muthiah, Shri	Siddhanti, Shri Jagdev Singh
Harvani, Shri Ansar	Naik, Shri D.J.	Siddiah, Shri
Heda, Shri	Nanda, Shri	Sidheshwar Prasad, Shri
Hem Raj, Shri	Naakar, Shri P.S.	Singh, Shri D.N.
Himatsingka, Shri	Nayak, Shri Mohan	Singh, Shri K.K.
Iqbal, Singh, Shri	Nayar, Dr. Sushila	Sinha, Shrimati Ramdulari
Jadhav, Shri M.L.	Nesamony, Shri	Sinha, Shri Satya Narayan
Jamra, Shri S.G.	Nigam, Shrimati Savitri	Sinhasan Singh, Shri
Joshi, Shri A.C.	Niranjan Lal, Shri	Sonavane, Shri
Jyotishi, Shri J.P.	Oza, Shri	Subbaraman, Shri
Kabir, Shri Humayun	Pande, Shri K.N.	Sumat Prasad, Shri
Kajrolkar, Shri	Pandey, Shri R.S.	Swaran Singh, Shri
Kamble, Shri	Pandey, Shri Vishwa Nath	Thengondar, Shri
Kannamwar, Shrimati Tai	Pandit, Shrimati Vijay Lakshmi	Thevar, Shri V.V.
Karni Singhji, Shri	Panna Lal, Shri	Tiwary, Shri K.N.
Keishik, Shri Rishang	Parashar, Shri	Tiwary, Shri R.S.

Tyagi, Shri
Upadhyaya, Shri Shiva Dutt
Valvi, Shri
Varma, Shri M.L.

Varma, Shri Ravindra
Veerabasappa, Shri
Verma, Shri Balgovind
Vidyalankar, Shri A.N.

Vyas, Shri Radhelal
Wadiwa, Shri
Wasnik, Shri Balkrishna
Yadav, Shri Ram Harkh-

NOES

Alvares, Shri
Bade, Shri
Bagri, Shri
Banerjee, Shri S.M.
Barua, Shri Hem
Basant Kunwari, Shrimati
Berwa, Shri Onkar Lal
Bhattacharya, Shri Dinen
Bheel, Shri P.H.
Buta Singh, Shri
Chakravartty, Shrimati Renu
Chaudhuri, Shri Tridib Kumar
Daji, Shri
Dhaon, Shri
wivedy, Shri Surendranath

Gokaran Prasad, Shri
Gulshan, Shri
Kachhavaia, Shri Hukam Chand
Kakkar, Shri Gauri Shankar
Kamath, Shri Hari Vishnu
Kar, Shri Prabhat
Krishnapal Singh, Shri
Manoharan, Shri
Misra, Dr. U.
More, Shri S.S.
Mukerjee, Shri H.N.
Murmu, Shri Sarkar
Nair, Shri Vasudevan
Pattnayak, Shri Kishen
Pottakkatt, Shri

Raghavan, Shri A.V.
Rameshwaranand, Shri
Ranga, Shri
Reddy, Shri Narasimha.
Sezhiyan, Shri
Singh, Shri A.P.
Singh, Shri Y.D.
Singha, Shri Y.N.
Solanki, Shri
Swamy, Shri Sivamurthi
Vimla Devi, Shrimati
Vishram Prasad, Shri
Warior, Shri
Yajnik, Shri

Mr. Speaker: The result of the division is:*

Ayes 183; Noes 44.

The motion was adopted.

श्री किशन पटनायक : सारी लोक सभा को यह नपुंसक बना देंगे ।

श्री बागड़ी : मेरा एक सवाल मुन लीजिए अध्यक्ष महोदय ।

अध्यक्ष महोदय : नहीं ।

Order, order. I am not allowing him.

Shri Bagri left the House at this stage.

12.43 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
—contd.

REPORTED PROPOSED VISIT OF PHIZO TO CHINA—contd.

Shri Hem Barua (Gauhati): The progress of the Naga Peace talks has been very slow and sluggish and an impression has gained that it has become slow and sluggish because the Naga hostiles are contracting Mr.

Phizo, who is a British citizen, for guidance. In that case, may I know what steps Government have taken to disrupt the contact of the Naga hostiles with Mr. Phizo and stop it altogether?

Shri Swaran Singh: We are not doing anything in that context. If they are in touch with him, or writing to him, or doing something of that nature, I do not know how we could prevent that. But we are anxious that these peace talks should not be delayed. We are doing everything possible to see that the peace talks conclude soon.

Shrimati Renuka Barkataki (Bardhaman): In view of the fact that though he is a British national, Phizo still claims to be the leader of the Nagaland Independence Movement and in view of the fact that the hostile Nagas and their so-called Government still draw their inspiration from Phizo, and are under his influence, does the Government propose to instruct our delegation at the peace talks to raise the question of this declaration of Mr. Phizo with the leaders of the Naga hostiles and insist that the Naga hostiles should unequivocally dissociate themselves from Phizo's plan to seek Chinese assistance, or face the consequences that

*The name of one Member could not be recorded under "Ayes".